

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).24626/2008

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

K.S.CHANDRAN

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report))

WITH SLP(C) NO. 24630 of 2008

(With office report)

SLP(C) NO. 24632 of 2008

(With office report)

SLP(C) NO. 24633 of 2008

(With office report)

SLP(C) NO. 24635 of 2008

(With office report)

Date: 30/04/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. B. Anand,Adv.

Mr. G. Prakash,Adv.

For Respondent(s)

Mr. K.V.Mohan

UPON hearing counsel the Court made the following
ORDER

No counter affidavit if filed even now though sufficient time
was granted. Hence, place the matter before the Hon'ble Court.

(SUNIL THOMAS)
Registrar